

Office Notice, Office
Memorandum, of ~~coram~~
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

10

Per Tribunal

Fixed ^{Questions on} for maintainability
on during the week commencing from
1-11-93 at Nagpur. Issue notice
to the applicant

MP No 622/93
For condonation
of delay Fixed
on 6

File
2018/93
2018/93

Notice issued to
applicant on dtd. 8/9/93.

3
14/9

Rajwari Shrivastava
for Dy. Registrar

Dated: 1/11/93.

Shri Harkare for the applicant
requests for permission to
withdraw the application, as the
applicant belongs to an Armed
Force of the Union and therefore
this Tribunal will have no
jurisdiction.

The ^{applicant} ~~application~~ is allowed
to withdraw this application.

The application is
disposed of as withdrawn.

dt 1-11-93
Order/Judgment despatched
to Applicant/Respondent(s)
on 8-12-93

File
13-12

N. K. Verma
(N. K. Verma)
M(A)

M. S. Deshpande
(M. S. Deshpande)
V/c.

B.